



**Clarifications Regarding Quarantine for NRK students appearing for NEET Exam 2020**

**Ref:** Advisory Regarding Conduct of NEET 2020 No 31/F2/2020/Health- 12<sup>th</sup> August 2020

SI No	Scenario	Recommendation
1	<b>NRK students arriving sufficiently early to Kerala</b>	Complete 14 days of home quarantine in Kerala and appear for exams as usual with standard precautions
2	<b>NRK students unable to reach Kerala early to complete 14 days quarantine period</b>	<p>Students and Parents shall remain in home quarantine on arrival.</p> <p>On day of exams, students shall follow a 'sanitised corridor' for the exams as described in advisory No 31/F2/2020 dated 12<sup>th</sup> August 2020</p> <p>Separate class rooms and preparations for exams shall be arranged as per advisory No 31/F2/2020 issued by Health department dated 12<sup>th</sup> August 2020</p> <p>Students and parents to complete total of 14 days of quarantine as advised, if they are planning to spent more days in Kerala</p>
3	<b>NRK students and parents who want to return from Kerala before 14 days from date of arrival</b>	<p>Students and parents to remain in quarantine on arrival</p> <p>On the day of exams, students shall follow a 'sanitised corridor' for the exams as described in advisory No 31/F2/2020 dated 12<sup>th</sup> August 2020</p> <p>Separate class rooms &amp; preparations for exams shall be arranged as per advisory No 431/F2/2020 issued by health dated 12<sup>th</sup> August 2020</p> <p>Students and parents could travel back from Kerala on whichever day they want to travel even before 14 days from the date of arrival in Kerala. However, they</p>



		<p>need to remain in quarantine and follow 'sanitised corridor' throughout their stay in Kerala. They shall not visit any family or public places or come in close physical contact with anybody in Kerala without completing their 14 days of quarantine. They will have to follow the COVID stipulations as per the respective countries guidelines they plan to travel back.</p>
<b>4</b>	<b>NRK students detected to have active COVID-19 infection</b>	<p>Exclusive special arrangements for writing the exams as per clause 16, page 3 of advisory No 31/F2/2020 issued by Health Department dated 12th August 2020</p> <p>They may consult the Health Institution of their choice and take the treatment.</p>

**Principal Secretary**